

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 110
(IB)-191(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction
Company Pvt. Ltd.
v.
Sameeksha Estate Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

Under Section 7 of IBC (CIRP)

Order delivered on 03.01.2020

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Sugam Seth, Mr. Shashank K. Lal, Mr.
Ritumbhara Garg, Advs. for EARCL
For the Respondents : Mr. Sumant Batra, Adv. with Ms. Kiran Sharma,
CS for RP

ORDER

For order see, CP. No. (IB)-1083(PB)/2018.

03.01.2020
Ritu Sharma